

15% grant based on actual expenditure upto the approved outlay. The assistance is released to State Governments towards the close of each financial year.

Drought in Rayalseema, Andhra Pradesh

2413. SHRI ESWARA REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Rayalseema in Andhra Pradesh is a Chronic drought affected area ;

(b) whether the Centre has made any attempt to study the problems of this area with a view to find a permanent solution to them ; and

(c) if so, whether any scheme are being formulated with the help of the State Government to save this area from chronic droughts ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2362/68.]

Licensing of Flour Mills

2414. SHRI HEM RAJ : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of flour mills which have been licensed in 1968 with the name of the mills and States in which they are situated ; and

(b) whether the Kangra Flour Mill that has been recommended by the Himachal Pradesh Government has been sanctioned ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) The particulars of the mills which have been licensed in 1968 under Wheat Roller Flour Mills (L&C) Order, 1957, are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2363/68.]

(b) The Himachal Pradesh Government's recommendation for permitting the establishment of a roller flour mill in the small scale sector in Kangra District has been accepted.

Unemployed Trainees of Industrial Training Institutes

2415. SHRI HEM RAJ : Will the Minister of LABOUR AND REHABILITATION be pleased to state the results that have been obtained from the survey of the unemployed trainees who have passed from the Industrial Training Institutes in 1965 in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : The results of the Survey are expected to be available by February, 1969.

Security Deposit of Candidates seeking elections to Parliamentary or Assembly Constituency.

2416. SHRI SHRI CHAND GOYAL : Will the Minister of LAW be pleased to state :

(a) whether the Election Commission has recommended an increase in the security deposits of candidates seeking elections to the Parliamentary or Assembly Constituencies ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) Suggestions to this effect have been made in the Reports of the Election Commission on the Third and Fourth General Elections. However, concrete proposals are awaited.

(b) Does not arise.

Unemployed Persons

2417. SHRI DHIRESWER KALITA : SHRI RAGHUVIR SINHG SHASTRI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of jobless persons in India at present, rural and urban together ;